

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Frontline Textiles Pvt Ltd

MAIN PETITION NUMBER : CP/29(CHE)/2022

(IA/MA) APPLICATION NUMBERS
MA/23(CHE)/2022

ORDER

Both the parties are present through video conferencing mode.

Pleadings are completed in the matter.

Both the parties are directed to prepare dates and events, giving relevant page numbers and provision of law with compilation of documents before the next date of hearing.

List the matter on **07.06.2023** for further hearing.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT